

8

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 133/BB/2020	For final hearing	Sec 241-242 of CA 2013	Mr. Nisarg Nirmal Kumar	K Chethan Kumar	Skillfinity Technologies Pvt Ltd	Krishna Mohan, CA

ADVOCATE FOR PETITIONER/s: *Shri K Chethan Kumar for the Petitioner through VC*

ADVOCATE FOR RESPONDENT/s: *Shri Krishna Mohan for the Respondent through VC*

**ORDER**

Heard Shri K Chethan Kumar, learned Counsel for the Petitioner and Shri Krishna Mohan, learned PCA for the Respondent through video conference. Learned PCA for the Respondent requests time. Learned Counsel for the Respondent is directed to file Reply duly serving copy on the other side before the next date of hearing. Post the case on **17.03.2021.**

*[Handwritten Signature]*

**MEMBER(T)**

*[Handwritten Signature]*

**MEMBER(J)**

Puja

*[Stamp: Verified]*  
*[Stamp: Officer]*